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CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH JODHPUR
COPY OF ORDER DATED: 1.4.2010 PASSED
MA 56/2010 IN OA No. 48/2009
4.0.1. & Ors. vs. Smt. Krishna Bai

M.A. No. 56/2010 in O.A. No. 48/2009

(Union of India & Ors. vs. Smt. Krishna Bai)

Date of Order: 01.04.2010.

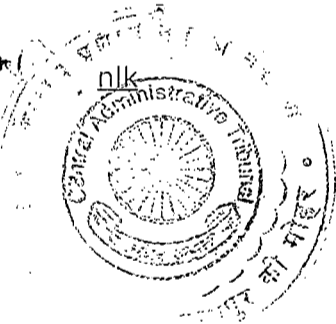
Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for applicants in MA.

Learned proxy counsel appearing on behalf of the applicants in MA submitted that the department is processing the matter for complying with the directions given by this Tribunal in O.A. No. 48/2009 vide order dated 30.11.2009 but they require some more time to complete the exercise.

In view of the aforesaid submission, the prayer for extension of time is allowed. The applicants in MA is granted further three months' time from the date of completion of original three months' time which was granted earlier, for complying with the directions of this Tribunal.

[Signature]

(Dr. K.S. Sugathan)
Administrative Member



COMPARED &
CHECKED

CERTIFIED TRUE COPY
Dated 08/04/10.....

[Signature]
Central Administrative Tribunal
Jodhpur Bench, Jodhpur

(K) 16

के.प्र.प्र. (प्रतिवादी) विभागों के विरुद्ध २२ के अर्जोंगत नि: शुल्क प्रति
CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH JODHPUR
COPY OF ORDER DATED: 04.2010 PASSED
MA 56/2010 IN OA No. 48/2009

U.O. 1.8.2009-Res. Smt. Krishna Bai

M.A. No. 56/2010 in O.A. No. 48/2009

(Union of India & Ors. vs. Smt. Krishna Bai)

Date of Order: 01.04.2010.

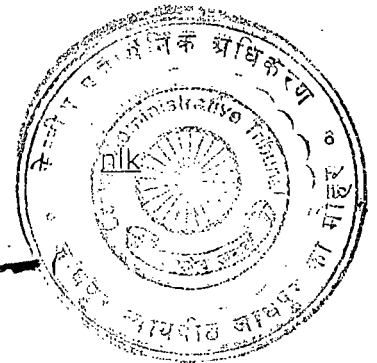
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[Signature]
Sd/-

(Dr. K.S. Sugathan)
Administrative Member

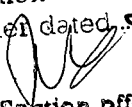


CERTIFIED TRUE COPY
Dated... 08/04/10...

[Signature]
Secretary
Central Administrative Tribunal
Jodhpur Bench

COMPARED &
CHECKED
[Signature]

Part II and III destroyed
in my presence on 8/1/15
under the supervision of
section officer () as per
order dated 07/07/2015


Section officer, Records